

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5700

ANSWERED ON:30.04.2010

FLOOR AREA RATIO

Dhotre Shri Sanjay Shamrao;Shetkar Shri Suresh Kumar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes any relaxation in floor-area ratio;
- (b) if so, the details thereof alongwith the guidelines formulated in this regard; and
- (c) the manner in which it is likely to be beneficial to the common man?

**Answer**

MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY)

(a): The floor area ratio is a part of the Development Control Regulations of towns/cities and comes within the purview of State Governments/Development Authorities/Urban Local Bodies concerned. Changing the floor area ratio is to be decided by these authorities.

(b): Does not arise.

(c): Relaxation in floor-area ratio helps in constructing additional floor space which can accommodate the growing needs of the population, provided other infrastructure facilities are available.